

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY  
(AYUSH)**

**LOK SABHA  
UNSTARRED QUESTION NO.2892  
TO BE ANSWERED ON 3<sup>RD</sup> AUGUST, 2018**

**AYUSH SCHEMES**

**2892. SHRI UDAY PRATAP SINGH:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) the ongoing AYUSH schemes in Madhya Pradesh and Chhattisgarh;
- (b) the details of the budgetary allocation made for the implementation of the said schemes;
- (c) whether any scheme for the construction of a new buildings for AYUSH dispensaries is under consideration/has been proposed by the Government; and
- (d) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,  
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY  
(SHRI SHRIPAD YESSO NAIK)**

(a) & (b): The Central Government has launched National AYUSH Mission (NAM) which is the flagship Centrally Sponsored Scheme of the Ministry for implementing through States/UTs including Madhya Pradesh and Chhattisgarh. The Mission envisages better access to AYUSH services, strengthening of AYUSH educational institutions, enforcement of quality control of Ayurveda, Siddha and Unani & Homoeopathy (ASU &H) drugs and promotion of medicinal plants for sustainable availability of raw-materials for ASU & H drugs in the States/UTs.

Rs. 27.065 Crore and Rs. 10.729 Crore as Central Share have been allocated under NAM to Madhya Pradesh and Chhattisgarh respectively during 2018-19.

(c) & (d): Opening of new AYUSH Dispensary comes under purview of State/UT Governments. However, under NAM, there is provision of financial assistance for upgradation of Government/ Panchayat/ Government aided AYUSH Dispensaries for undertaking addition/ alteration of existing premises, furniture, fixtures, equipments etc. subject to the condition that expenditure on addition/ alteration of existing premises will not exceed 75 per cent of the total amount. State/UT Governments are eligible for seeking grant-in-aid under this activity.

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